

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**CP(C) 180/00028/2020**

**in**

**Original Application No. 1048/2011**

**Friday, this the 9<sup>th</sup> day of October, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**

**Hon'ble Mr. K.V. Eapen, Administrative Member**

Kendriya Vidyalaya Non-teaching Staff Association

Represented by its General Secretary, Sandeep Kanta Biswas

Aged 49 years, S/o.Late Sukumar.K.Biswas,

Kendriya Vidyalaya, Keltron Nagar

Dharmasala, Kerala – 670 567 ..... Petitioner

**(By Advocate : Mrs.Shameena Salahudheen)**

**V e r s u s**

1. Sri.Nidhi Pandey IIS  
 (Age and Father's name not known to the petitioner)  
 The Commissioner, Kendriya Vidyalaya Sangathan  
 18- Institutional Area, Shahid Jeet Singh Marg  
 New Delhi – 110 016
  
2. Dr.(Mrs.) V.Vijayalakshmi  
 (Age and Father's name not known to the petitioner)  
 The Joint Commissioner (Admn)  
 Kendriya Vidyalaya Sangathan  
 18 – Institutional Area, Shahid Jeet Singh Marg  
 New Delhi – 110 016
  
3. Dr.(Mrs.)M.Rajeswari

(Age and father's name not known to the petitioner)

The Deputy Commissioner

Kendriya Vidyalaya Sangathan

Regional Office, IIT Campus,

Chennai – 600 036

... Respondents

**(By Advocate : M/s.Iyer & Iyer)**

This application having been heard on 9.10.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

When the matter came up for consideration today, learned counsel for the respondents submits that the order of this Tribunal is fully complied with. Counsel for the petitioner Adv.Mrs.Shameena Salahudheen submits that she is not pressing the CP(C). Hence **CP(C) is closed**. Notice, if any, stands discharged.

**(K.V. EAPEN)**

**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**

**JUDICIAL MEMBER**

**SV**

**List of Annexures**

Annexure P1 - A true copy of the order dated 18.12.2012 in O.A No.1048/2011 passed by this Hon'ble Tribunal.

Annexure P2 - A true copy of the judgment of the Hon'ble High Court of Kerala dated 10.2.2020 in O.P(CAT) 2315/2013.

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